

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-98-2020**

Umesh Lamani @ Rathod

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri M. Usgaonkar, Advocate for the Applicant.

Shri Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 8 DECEMBER 2020****P.C. :**

The applicant's counsel informs the Court that he has already served an advance copy of the notice on the office of the learned Advocate General.

2. Shri Mahesh Amonkar, the learned Additional Public Prosecutor, waives notice on behalf of the respondents.

3. Post the matter on 15.12.2020.

DAMA SESHADRI NAIDU, J.

NH